

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **16.01.2024** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)

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10:30 am

In the Court of Hon'ble Mr. Justice M Venugopal, Member (Judicial), and
Hon'ble Mrs. Shreasha Merla, Member (Technical)

For Judgment

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|----------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------|------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | Comp App (AT) (CH) (Ins) No. 302/2021 IA No. 639, 640 & 641/2021, 92, 97, 340, 622, 942 & 1052/2022 & 417/2023 | Kineta Global Limited Vs IDBI Bank Limited & 8 Ors | P Wilson Associates | Mr. Varun Srinivasan R1- R6 Mr. J Manivannan R7 Mr. NP. Vijaykumar- R8 Mr. Akhil Bhansali- R9 Mr. Avinash Krishnan Ravi (For impleadment) Ms. Mahalakshmi (For impleadment) Mr. V Venkata Sivakumar (For impleadment) |

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

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1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500